

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6803/2015

SANT RAM & ORS.

Appellant(s)

VERSUS

BADRI (DEAD) THR. LR.

Respondent(s)

Date : 30-04-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE S.V.N. BHATTI
[IN CHAMBERS]

For Appellant(s) Mr. Jayant Mohan, AOR
Ms. Adya Shree Dutta, Adv.

For Respondent(s) Mr. Awadhesh Kumar Singh, Adv.
Ms. Asha Upadhyay, Adv.
Mr. Gyanendra Kumar Pandey, Adv.
Mr. V. N. Raghupathy, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel for the appellant, list the matter after four weeks. In the meantime, liberty is granted to cure the defects as pointed out by the Registry.

(KANCHAN CHOUHAN)
SENIOR PERSONAL ASSISTANT

(PREETI SAXENA)
COURT MASTER (NSH)